

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

Appeal No.31 /2010

Appeal No.32 /2010

**Dated: 20<sup>th</sup> April, 2011**

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

**In the matter of:**

Western Electricity Supply Company of Orissa Ltd. ....Appellant(s)

Versus

Orissa Electricity Regulatory Commission and Ors. ... Respondent(s)

**Counsel for the Appellant(s)** : Mr. Hasan Mutaza  
**Counsel for the Respondent(s)** : Mr. R.K. Mehta, Mr. Antaryami  
Upadhayay and Mr. Anish Singh for  
R-2.  
Mr. Rutwik Panda for OERC.

**ORDER**

As agreed by the learned counsel for the parties, post the  
matters on **20.05.2011.**

(V.J. Talwar)  
Technical Member

(Justice M. Karpaga Vinayagam  
Chairperson

Ts/ss